

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 06/(MAH)/2014
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

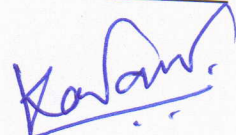
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

NAME OF THE PARTIES:

M/s. Tata Capital Financial Service Ltd.
V/s.
M/s. Elder Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: 117C of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
5	Adv. Tushar Kadam	Advocate i/s MPP & Partners for Petitioners	

Order

CP. No. 06/117C/CLB/MB/MAH/2014

At request of the Advocate for the Petitioner, list this matter for
hearing on 17.11.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)